

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

UNSTARRED QUESTION NO.1707

TO BE ANSWERED ON MAY 4, 2016

PEOPLE LIVING IN SLUMS

No. 1707. SHRI PREM DAS RAI:  
SHRI K. PARASURAMAN:  
SHRI RAGHAV LAKHANPAL:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the number of homeless people in metros, city-wise;
- (b) the number of people living in slums in metro cities, city-wise;
- (c) whether the Government proposes to provide housing to all slum dwellers and homeless people including new migrants;
- (d) if so, the details thereof and if not, the strategic scheme proposed to handle growth of slums and homelessness; and
- (e) whether the Government plans to allow slums to exist indefinitely and if so, the details thereor?

ANSWER

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION  
[SHRI M. VENKAIAH NAIDU]

(a) : State-wise houseless population in India-2011 as released by the office of Registrar General & Census Commissioner, India is at Annexure-I. City / Town level houseless population data is not maintained by the Registrar General of India (RGI).

(b): Details of slum population in Municipal Corporations with population above one million, as per Census-2011, are at Annexure-II.

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(c) to (e): 'Slum' and 'Housing' are State subjects. Government has, however, launched 'Pradhan Mantri Awas Yojana-Housing for All (Urban)' Mission on 25.6.2015 to provide central assistance to States/UTs for providing housing to all eligible urban poor, including slum dwellers. "In situ" Slum Redevelopment using land as resource is an important component of the mission under which a slum rehabilitation grant of Rs. 1 lakh per house on an average is provided by Government.

The mission guidelines stipulates that eligibility of the slum dwellers like cut off date etc. will be decided by States/UTs preferably through legislation.

Slums so redeveloped are to be compulsorily denotified.

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